

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1528
TO BE ANSWERED ON THE 20TH DECEMBER, 2022**

HEALTH SERVICES AND NEW MEDICAL COLLEGES AND HOSPITALS

1528. SHRI GHANSHYAM TIWARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the schemes introduced to improve health facilities by Government during the last five years;
- (b) the details of the States where new medical colleges and hospitals have been set up by the Union Government during the last five years;
- (c) the quantum of funds sanctioned by the Union Government to the State of Rajasthan for medical colleges and hospitals during the last five years and the details thereof, year-wise; and
- (d) the objectives of the National Medical Commission constituted by the Union Government and the details of reforms carried out in the medical field after its formation?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): With a view to improve health facilities in the country, the Government has taken several initiatives/schemes during the last 5 years, which include, Ayushman Bharat – Health and Wellness Centre (AB-HWC), PM Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), LaQshya (Labour room & Quality Improvement Initiative), various initiatives under maternal and child health programme, MusQan - Quality improvement initiative of Child Health services, PM –Ayushman Bharat Digital Mission (PM-ABDM), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and Pradhan Mantri National Dialysis Programme.

This Ministry administers a Centrally Sponsored Scheme (CSS) since 2014, for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the Scheme, 157 medical colleges have been approved in three phases, including 23 Medical Colleges in Rajasthan. The details of Medical Colleges approved under the Scheme are at Annexure-I.

Further, under the CSSs for Upgradation of existing State Government/Central Government medical colleges to increase MBBS & Post Graduate seats, increase of 700 MBBS seats and 1295 Post Graduate seats has been approved for the State Government of Rajasthan. Under the Pradhan Mantri Swasthya Suraksha Yojana, 04 projects have been sanctioned in Rajasthan under the Scheme for upgradation of Government Medical Colleges through construction of Super Specialty Blocks/ Trauma Care Centres etc. The details of Central share released by the Ministry of Health & Family Welfare to the State of Rajasthan under the said Schemes during the last five years are at Annexure-II.

(d): The Government enacted by the National Medical Commission Act, 2019 with a view to provide for a medical education system that improves access to quality and affordable medical education, ensures availability of adequate and quality medical professionals in the country, promotes equitable and universal healthcare, ensures an objective periodic and transparent assessment of medical institutions, enforces high ethical standards in medical services and provides an effective grievance redressal mechanism.

The National Medical Commission has notified the Minimum Requirements For Annual M.B.B.S Admissions Regulation, 2020; the Prevention And Prohibition of Ragging In Medical College And Institutions Regulations, 2021; the Compulsory Rotating Medical Internship Regulations, 2021; the Foreign Medical Graduate Licentiate Regulations, 2021; Teachers Eligibility Qualification In Medical Institutions Regulations, 2022 and the Establishment of Medical College Regulation (Amendment), 2020. It has issued guideline for mandatory capping of fees for 50% MBBS and postgraduate medical seats in private medical colleges and deemed to be universities. In order to improve availability of faculty DNB qualification has been recognized for appointment as teaching faculty and age limit for appointment/ extension/ re-employment in medical colleges has been increased upto 70 years.

Annexure-I**State-wise details of 157 Medical Colleges approved under the Centrally Sponsored scheme for
'Establishment of new medical colleges attached with existing district/referral hospitals'**

S.No	State/UT	No. of colleges	Districts
Phase-I (58)			
1	A & N Islands	1	Port Blair
2	Arunachal Pradesh	1	Naharlagun
3	Assam	4	Dhubri, Nagaon, North Lakhimpur, Diphu
4	Bihar	3	Purnia, Saran (Chhapara), Samastipur
5	Chhattisgarh	2	Rajnandgaon, Sarguja
6	Himachal Pradesh	3	Chamba, Hamirpur, Nahan (Sirmour)
7	Haryana	1	Bhiwani
8	Jharkhand	3	Dumka, Hazaribagh, Palamu (Daltonganj)
9	Jammu & Kashmir	5	Anantnag, Baramulla, Rajouri, Doda, Kathua
10	Madhya Pradesh	7	Datia, Khandwa, Ratlam, Shahdol, Vidisha, Chindwara, Shivpuri
11	Maharashtra	1	Gondia
12	Meghalaya	1	West Garo Hills (Tura)
13	Mizoram	1	Falkawn
14	Nagaland	1	Naga Hospital (Kohima)
15	Odisha	5	Balasore, Baripada (Mayurbhanj), Bolangir, Koraput, Puri
16	Punjab	1	SAS Nagar
17	Rajasthan	7	Barmer, Bharatpur, Bhilwara, Churu, Dungarpur, Pali, Sikar
18	Uttar Pradesh	5	Basti, Faizabad, Firozabad, Shahjahanpur, Bahraich
19	Uttarakhand	1	Almora
20	West Bengal	5	Birbhum (Rampur Hat), Cooch behar, Diamond harbour, Purulia, Raiganj (North Dinajpur)
Phase -II (24)			
1	Bihar	5	Sitamarhi, Jhanjharpur, Siwan, Buxar, Jamui
2	Jharkhand	2	Koderma, Chaibasa (Singhbhum)
3	Madhya Pradesh	1	Satna
4	Odisha	1	Jajpur
5	Rajasthan	1	Dholpur
6	Uttar Pradesh	8	Etah, Hardoi, Pratapgarh, Fatehpur, Siddharthnagar (Domariyaganj), Deoria, Ghazipur, Mirzapur
7	West Bengal	5	Barasat, Uluberia, Arambagh, Jhargram, Tamluk
8	Sikkim	1	Gangtok
Phase-III (75)			
1	Andhra Pradesh	3	Piduguralla, Paderu, Machilipatnam
2	Assam	1	Kokrajhar
3	Chhattisgarh	3	Korba, Mahasamund, Kanker
4	Gujarat	5	Narmada, Navsari, Panchmahal, Porbandar, Morbi
5	Jammu & Kashmir	2	Udhampur, Handwara (Distt. Kupwara)
6	Karnataka	4	Chikkamagaluru, Haveri, Yadgiri, Chikkaballapura

S.No	State/UT	No. of colleges	Districts
7	Ladakh	1	Leh
8	Madhya Pradesh	6	Rajgarh, Mandla, Neemuch, Mandsaur, Sheopur, Singrauli
9	Maharashtra	1	Nandurbar
10	Manipur	1	Churachandpur
11	Nagaland	1	Mon
12	Odisha	1	Kalahandi
13	Punjab	2	Kapurthala, Hoshiarpur
14	Rajasthan	15	Alwar, Baran, Bansawara, Chittorgarh, Jaisalmer, Karauli, Nagaur, Shri Ganganagar, Sirohi, Bundi, SawaiMadhopur, Tonk, Hanumangarh, Jhunjhunu, Dausa
15	Uttarakhand	3	Rudrapur (Distt. Udham Singh Nagar), Pithoragarh, Haridwar
16	Uttar Pradesh	14	Bijnaur, Kushinagar, Sultanpur, Gonda, Lalitpur, LakhimpurKheri, Chandauli, Bulandshahar, Sonbhadra, Pilibhit, Auraiya, Kanpur Dehat, Kaushambi, Amethi
17	Tamil Nadu	11	Tiruppur, Nilgiris, Ramanathapuram, Namakkal, Dindigul, Virudhunagar, Krishnagiri, Tiruvallur, Nagapattinam, Ariyalur, Kallakurichi
18	West Bengal	1	Jalpaiguri

Annexure-II**Scheme-wise details of Central Share released to the State of Rajasthan during the last five years**

(Rs. in Crore)

S. No.	Scheme	2017-18	2018-19	2019-20	2020-21	2021-22
1	CSS for Establishment of New Medical Colleges attached with district/referral Hospitals	558.2	129.99	256.51	515.9	750
2	CSS for Upgradation of existing State Government/Central Government medical colleges to increase MBBS seats	44.74	109.53	233.3	87.2	0*
3	CSS for Strengthening and up gradation of State Government Medical colleges for starting new PG disciplines and increasing PG seats	0*	25.644	317.48	43.414	5.0
4	PMSSY - Scheme for upgradation of Government Medical Colleges by construction of Super Specialty Blocks/Trauma Care Centres etc.	116.41	132.04	66.75	8.19	1.69

*Release of funds depends upon the pace of expenditure, submission of Utilization Certificates and release of corresponding State share.